

**GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
LOK SABHA
UNSTARRED QUESTION NO. : 3735
(To be answered on the 23rd March 2023)**

**DIFFICULTIES OF PASSENGERS AT CALICUT INTERNATIONAL
AIRPORT**

3735. DR. M.P. ABDUSSAMAD SAMADANI

Will the Minister of CIVIL AVIATION

नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government is aware of the difficulties faced by domestic and international passengers due to the proposed cancellation of Air India services to Dubai, Delhi and Sharjah which were operating for three decades from the Calicut International Airport;**
- (b) if so, the reason for not operating the air services from the airport; and**
- (c) whether the Government proposes to direct Air India to reinstate these flights for passengers and if so, the details thereof?**

ANSWER

Minister of State in the Ministry of CIVIL AVIATION

नागर विमानन मंत्रालय में राज्य मंत्री

(GEN. (DR) V. K. SINGH (RETD))

(a) and (b) The government has received representations regarding discontinuation of Air India's services from Calicut to Dubai, Sharjah and Delhi. Air India has informed that they are in the process of consolidating their network decisions to continue or cancel existing routes which are based on various factors such as slot availability, market requirement, economic viability of operations etc.

(c) Air India has been disinvested on 27.01.2022 and is now a private entity. Airlines are free to select whatever markets and network they wish to service and operate within the ambit of bilateral agreements depending upon the traffic demand and commercial viability. The Government provides an enabling environment for growth of civil aviation sector but does not interfere in the operational plans of the airlines.
